

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.58/9/AMR/2021	IA(IBC)/155/2022	Sec. 60(5) of IBC	Anheuser Busch InBev India Limited Vs. Pradeep Kumar Sravanam, RP of East Godavari Breweries Private Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/155/2022:

For filing physical copy of the written submissions, list the matter on 22.11.2022.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**